

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.86 of 2013

Raj Kumari Devi

... .. Appellant/s

Versus

Jiendra Kumar Choudhary

... .. Respondent/s

with

FIRST APPEAL No. 87 of 2013

Babloo Choudhary and Ors.

... .. Appellant/s

Versus

Jitendra Kumar Choudhary and Ors.

... .. Respondent/s

Appearance :

(In FIRST APPEAL No. 86 of 2013)

For the Appellant/s : None

For the Respondent/s : Mr.

(In FIRST APPEAL No. 87 of 2013)

For the Appellant/s : None

For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

46 27-01-2026

No one appears either on behalf of the parties.

2. List this case on 26.02.2026.

(Ramesh Chand Malviya, J)

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